



## Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.61/625/2020

Tuesday, this the 13<sup>th</sup> day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

1. Nissar ahmed, age 37 years, S/o. Ghulam Rasool Najar, R/o. Village Changer, Tehsil Marwah, District Kishtwar.
2. Shabir ahmed giri, age 35 years, S/o. Ghulam Hussain Giri, R/o. Village Pochal, Tehsil and District Kishtwar.
3. Ajaz Hussain, age 43 years, S/o. Mohammad Abass, R/o. Village Affani Paddar, Tehsil Atholi, District Kishtwar.
4. Mohammad Ayub Malik, age 41 years, S/o. Abdul Gaffar Malik, R/o. Village Chingam, Tehsil Chatroo, District Kishtwar.
5. Arif Iqbal, age 40 years, S/o. Bashir Ahmed Sheikh, R/o. Village Lachdayaram-B, Bandarana, Tehsil and District Kishtwar.



6. Syed Burhan, age 25 years, S/o. Syed Amin Shah, R/o. Astanbala, Tehsil and District Kishtwar.
7. Vivek Sharma, age 33 years, S/o. Om Parkash, R/o. Bahndari Mohalla, Kishtwar, Tehsil and District Kishtwar.
8. Fida Hussain, age 31 years, S/o. Ghulam Rasool, R/o. Village Sarkoot, Tehsil and District Kishtwar.
9. Waseem Raja Sheikh, age 32 years, S/o. Mohammad Khalil Sheikh, R/o. Village Yourdo, Tehsil Marwah, District Kishtwar.
10. Javeed ahmed, age 33 years, S/o. Ghulam Rasool, R/o. Village Changer, Tehsil Marwah, District Kishtwar.
11. Shahina Banoo Giri, Age 40 years, D/o. Sh. Ghulam Nabi Giri, R/o. Village Pochhal, Tehsil and District Kishtwar.
12. Mohammad Yasir, age 33 years, S/o. Nissar Ahmed, R/o. Village Tatani, Tehsil Drabshalla, District Kishtwar.
13. Yasmeena Rukhsana, age 33 years, D/o. Mohammad Amin, R/o. Village Janakpur, Dachhan, Tehsil Dachhan, District Kishtwar.



14. Mohammad Shafi, age 47 years, S/o. late Saidullah Butt, R/o. Village Kijaie, Tehsil Atholi Paddar, District Kishtwar.
15. Meena Devi, age 37 years, W/o. Ravi Kumar, R/o. Village Begana, Tehsil and District Kishtwar.

...Applicants

(Mr. Faheem Shokat Butt, Advocate)

### Versus

1. Union Territory of Jammu and Kashmir Through Commissioner Secretary to Government Rural Development Department & Panchayati Raj, Civil Sectt. Srinagar/Jammu.
2. Director, Rural Development Department, Jammu.
3. District Development Commissioner (District Programme Coordinator MGNREGA), Kishtwar.
4. Assistant Commissioner Development, Kishtwar.
5. Block Development Officer, Kishtwar.
6. Block Development Officer, Inderwal.
7. Block Development Officer, Marwah.
8. Block Development Officer, Kishtwar.
9. Block Development Officer, Drabshalla.



10. Block Development Officer, Paddar.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

### **O R D E R (ORAL)**

#### **Hon'ble Mr. Anand Mathur, Member (A):**

During the course of arguments, learned counsel for the applicants submitted that this case pertains to MGNREGA Scheme. As such, this Tribunal does not have jurisdiction. Hence, learned counsel for the applicants seek permission to withdraw the OA with liberty to file a fresh petition before the proper forum.

2. In view of the argument of the learned counsel for the applicants, the OA is dismissed as withdrawn with liberty to the applicants to file petition in proper forum, if so advised.

No costs.

**(Anand Mathur)  
Member (A)**

“SA”

**(Rakesh Sagar Jain)  
Member (J)**